NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 141/BB/17	-	For hearing on the objections	Rule-6 of IB	S.N. Plumbing Pvt. Ltd. Vs AIGL Properties Ltd.

SL.	NAME (IN CAPITAL)	REPRESENTATION TO WHOM	SIGNATURE
3.	SHRADHA AGRAWAL ADVOCATE 8178754 286		Momadha
	ANUBHUTI SETH ADVOCATE 8860685993	legal Rep. of Petitioner	abHi.
3,	AKSHATA BENEGAL	Respondent	AbhatiBeng

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner is directed to file written submissions. Counsel for Respondent requested for adjournment. Counsel for Petitioner opposed it and insisted for imposing cost. List it on 08/02/2018 as a last chance. Meanwhile, registry is directed to address a letter to the IBBI-New Delhi for suggesting the name of IRP in this case.

Member (T)

Member (J)